

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.: 11/S.O./2018

Date : 09.07.2018

In pursuance of Rule 21 (2) of Rajasthan High Court Rules, 1952 and in supersession of order No. 8/S.O./2011 dated 31.05.2011, it is directed that henceforth the quarterly judicial returns received from the subordinate courts shall be placed before Hon'ble Kumari Justice Nirmaljit Kaur.

By Order


REGISTRAR GENERAL

No.: Gen./Stat./2/94/228

Date : 09.07.2018

Copy forwarded to :-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur.
2. Registrar (Vigilance), Rajasthan High Court, Jodhpur/ Jaipur Bench.
3. Registrar (Admn./Rules/Classification/Writs)/ O.S.D (F&I), Rajasthan High Court, Jodhpur/ Jaipur Bench.
4. All Senior Deputy Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench.
5. Assistant Registrar (Admn.), Rajasthan High Court, Jodhpur.
6. A.O.J., General Section/ Subordinate Courts (Estt.) Section/ R.J.S. (Estt.) Section/ Confidential Section, Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL

Copy also to :-

1. P.S. to Hon'ble the Chief Justice.....
2. P.S. to Hon'ble.....